



2026:DHC:3433-DB



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ W.P.(C) 5491/2026, CM APPLs. 26924/2026, 26925/2026 &  
26926/2026

ASSOCIATION OF PRASAR BHARATI ENGINEERING  
EMPLOYEES AND ANR .....Petitioners  
Through: Mr. Prakhar Bhatnagar, Adv.

versus

UNION OF INDIA AND ORS .....Respondents  
Through: Mr. Jaswinder Singh, Adv. for  
R-1

**CORAM:**  
**HON'BLE MR. JUSTICE C. HARI SHANKAR**  
**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER (ORAL)**  
**23.04.2026**

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**C. HARI SHANKAR, J.**

After some hearing, Mr. Prakhar Bhatnagar, learned Counsel for the petitioners seeks leave to withdraw the writ petition. The writ petition is disposed of as withdrawn.

**C. HARI SHANKAR, J.**

**OM PRAKASH SHUKLA, J.**

**APRIL 23, 2026/aky**